ITEM NO.101 COURT NO.6 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 8817/2015

RAM VEER SINGH & ANR. APPELLANT(S)

VERSUS

DISTRICT INSPECTOR OF SCHOOLS, MUZAFFARNAGAR & ORS. RESPONDENT(S)

IA NO. 214320/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH
C.A. NO. 8819/2015 (III-A)

Date : 15-10-2026 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) :
Mr. Mehul M. Gupta, Adv.
Mr. R. P. Gupta- 597, AOR

Mr. Divyanshu Sahay, Adv.
Mr. Srikant Singh, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.
Mr. Annpurna, Adv.
Mr. Ashish Pandey, AOR

For Respondent(s) : Ms. Sakshi Kakkar- 2481, AOR
Mr. Divya Prakash Arya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjournment is sought on behalf of the appellants.

Re-list the appeal in the week commencing 16th November, 2026.

Signature Not Verified
Digitally signed by BORRA LM VALLI
Date: 2026.10.16 18:14:56 IST
Reason:

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)